

**Supreme Court of India
New Delhi
Admn. Material Branch(P&S)**

F.No.93/Carpets/19/SCI(AM)
Dated: 22.01.2020

NOTICE FOR TENDER CANCELLATION

The Notice inviting tenders for "Providing and Fixing of Plain colour Carpets" published on 24.10.2019 in The Times of India on behalf of Supreme Court Registry may be treated as cancelled due to some administrative reason.

All demand drafts of Earnest Money received for this tender shall be returned to the bidders in due course.

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(Additional Registrar) (AM)